

Regarding alleged encroachment on private land by Rail Vikash Nigam Limited in South Goa Parliamentary Constituency- Laid

CAPTAIN VIRIATO FERNANDES (SOUTH GOA): The Rail Vikash Nigam Limited (RVNL) have unlawfully entered into private properties, blocked people's right of way and access and caused significant distress and inconvenience. Complaints with authorities have been lodged but no accountability at the end of Government officers is shown. I request the Government to address this problem and give relief to the owners of the properties seized by the RVNL Contractor and initiate action against Government officers for inaction including RVNL Contractor.